

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**  
**CAUSE LIST**

Date: 24<sup>th</sup> August, 2015  
TIME: 10.30 A.M.

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	M.A. No. 842/2015 in Original Application No. 309/2013	National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Rajiv Nanda, Adv. for Applicant in Misc. Application
<b>FOR HEARING</b>			
2.	Appeal No. 25/2015 (M.A No. 428/2015 & M.A No. 429/2015)	Srushti Paryavaran Mandal Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant  Mr. VishwendraVerma, Adv. for R – 1 Mr. K.N. Shukul, Adv. for R-2 Mr. V.K. Shukla, Adv. for R – 3 Mr. Vikas Malhotra, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. for R – 5
3.	Appeal No. 44/2015 (M.A No. 525/2015)	Conservation Action Trust Vs MoEF & CC & Ors.	Mr. Saurabh Sharma, Adv. for Appellant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv., Mr. Tavinder Sidhu, Ms. Ayushi Kiran, Advs. for R-2
4.	Appeal No. 66/2015 (M.A. No. 654/2015)	Nature Conservation Society, Amravati Vs. State of Maharashtra & Ors.	Mr. Sanjaya K. Pandey, Adv. for Appellant  Mr. Vishwendra Verma, Adv. alongwith Ms. Nilakshi Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-3 Mr. Pinaki Misra, Adv. for R-4
5.	Original Application No. 139/2015	S. Venkatesh Vs Corporation of Chennai	Mr. Yogeshwaran, Adv. for Applicant  Mr. M. Yogesh Kanna, Adv. for R – 1 & 2
6.	Appeal No. 98/2015 (Appeal No. 28/2015 (SZ))	S. Venkatesh Vs Corporation of Chennai	
7.	Appeal No. 83/2014 (M.A No. 777/2014, M.A No. 778/2014 & M.A No. 381/2015)	Hira Singh Markam Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. C.D. Singh, AAG for R – 2 Ms. Shilpa Shukla, Adv. for R – 3 Mr. ShibashishMisra, Adv. for R-4

8.	Original Application No. 105/2014	J.P. Sharma Vs Delhi Development Authority & Ors.	J.P. Sharma, in person  Mr. Rajiv Bansal, Adv. for R – 1 Mr. V.K. Tandon, Adv. for R – 2 & 7 Mr. Balendu Shekhar, Adv. for R – 3 Mr. Nishakant Pandey, Adv. for R – 6 Mr. Pradeep Mishra, Adv. for R – 9 Ms. Jasmine Damkewala, Adv. for R-10& 11 Mr. Suresh Tripathi, Adv. for DJB Mr. Raman Yadav & Mr. Dalsher Singh, Adv.
9.	Original Application No. 62/2014	Reva Valley Environment Protection Society Vs Gujarat Industrial Development Corporation & Ors.	Ms. N.R. Nariman, Adv. (Amicus Curie)  Mr. Chirag M. Shroff, Adv. for R – 1 Ms. Hemantika Wahni, Adv. for R - 2 Ms. Rashmi Virmani, Adv. for R - 4
10.	Original Application No. 165/2014 (M.A No. 564/2014 & M.A No. 646/2014)	Rahul Nagar Vs Govt. of NCT of Delhi & Ors.	Mr. Sanjiv Bahl, Adv. for Applicant  Mr. V.K. Tandon, Adv. for R – 1, 2 & 5 Mr. Balendu Shekhar, Adv. for R – 3 & 4 Mr. Neeraj Jain, Adv. for R – 6 Ms. Pinky Anand, ASG along with Ms. Sakshi Popli, Adv. for R – 5 Mr. Raj Kumar, Adv. for CPCB
11.	Original Application No. 04/2013 (M.A No. 787/2014)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Narender Hooda, Sr. Adv. along with Mr. Devender Pratap Singh, Adv. for R-1-3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
12.	M.A No. 737/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R - 1 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 2 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
13.	M.A No. 568/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. Subin Sood, Adv. for Applicant in Misc. Application Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R - 1 Mr. Narender Hooda, Sr. Adv. along with Mr. Devender Pratap Singh, Adv. for R – 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
14.	M.A No. 186/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. Amol Chitale, Adv. for Applicant in Misc. Application

			Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R - 1 Mr. Narender Hooda, Sr. Adv. along with Mr. Devender Pratap Singh, Adv. for R – 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
15.	Original Application No. 276/2013 (M.A No. 642/2014)	Ashwani Kumar Dubey Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R - 1 Ms. Alpana Poddar, Adv. for R – 2 Mr. Aditya Shankar, Adv. for R – 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R – 6 & 9 Mr. Daleep Kr. Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R 10 to 12 Mr. Syed Shahid Husain, Adv. for R -13 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R – 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Syed Shahid, Adv. for R – 15, 16 & 21 Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R – 18 & 22 Mr. Pradeep Mishra, Adv. for R–19 & R-20 Mr. Pawan Upadhyay, Adv. for R–23 & R27 Mr. Harsh Sethi, Adv. for R – 24 Mr. Harsh Parashar, Adv. for R – 25 Mr. Vivek Singh, Adv. for R – 26 Mr. Shanky Malik Anand, Adv. for R- 27 Mr. Ajay K. Chopra, Adv. for R – 28 Mr. Ashwani Bhardwaj, Adv. for R34 & R-36
16.	Original Application No. 20/2014 (M.A No. 59/2014)	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. for R – 2 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 4 & 5 Mr. C.D. Singh, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R - 7
17.	Original Application No. 151/2013	Legal Aid Committee, National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. Along with Mr. Sanjay Upadhyay, Adv. For applicant  Mr. Vikas Malhotra, Adv. For R – 1 Mr. U.K. Uniyal, Adv. General along with Dr. Abhishek Atrey, Adv. for R – 2 Mr. Sanjiv Saxena, Adv. For R – 3, 4 & 8 Mr. Anurag Sharma, Adv. For R – 5 Ms. Alpana Poddar, Adv. For R – 6 Mr. Mukesh Verma, Adv. For R – 7 Mr. Ravinder Agarwal, Adv. For R – 9 Mr. Pinaki Misra, Sr. Adv. Along with Mr. S. Nanda Kumar, Adv. For R – 10
18.	M.A. No. 603/2015 & M.A. No. 596/2015 in Original Application No. 222/2014	Forward Foundation & Ors.  Vs. State of Karnataka & Ors.	Mr. Devashish Bharuka, Adv. for the Applicant in M.A. No. 603/2015 Mr. Shekhar G. Devasa, Adv. for the Applicant in M.A. No. 596/2015

19.	Original Application No. 21/2014 (M.A No. 155/2015, M.A. No. 284/2015, M.A No. 394/2015, M.A No. 412/2015 to M.A No. 414/2015, M.A No. 420/2015, M.A No. 482/2015, M.A No. 502/2015, M.A. No. 618/2015, M.A. No. 631/2015, MA. No. 683/2015 M.A. No. 778/2015 & M.A. No. 812/2015)	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R – 2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for South & North MCD Ms. Savitri Pandey, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A.K. Prasad, Adv. Mr. B.V. Niren, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Traffic Police
20.	Original Application No. 95/2014	Sanjay Kulshrestha Vs Union of India & Ors.	Mr. Manish Shrivastava, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R - 7
21.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Adv. for Applicant
22.	Original Application No. 6/2012	Manoj Mishra Vs. Union of India & Ors.	Mr. Ritwick Dutta, Adv. For Applicant  Mr. Vivek Chib, Adv. for R - 1 Mr. Vivek Kumar Tandon, Adv. for R-2 & 5 Mr. Rajiv Bansal, Adv. for R - 3 Mr. Narender Pal Singh, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R– 6 & 7 Ms. Pinky Anand, ASG along with Mr. Balendu Shekhar, Adv. for R – 8 & 12 Mr. Tarun Johri, Adv. for R – 10 Mr. P.L. Gautam, Adv. for R – 11 Mr. M.K. Sharma, Adv. Mr. Surya Kant, Adv. for NDMC Mr. Ankur Gupta, Adv. for DMRC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. Mr. Suresh Tripathy, Adv. for DJB
23.	M.A No. 199/2015, M.A No. 238/2015, M.A No. 344/2015, M.A No. 512/2015, M.A No. 513/2015 & M.A. No. 692/2015 in Original Application No. 300/2013	Manoj Kumar Misra & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant  Mr. Venkatesh, Adv. for Applicant in Misc. Application Mr. Vikas Malhotra, Adv. for R – 1 Ms. Pinky Anand, ASG along with Mr. Balendu Shekhar, Adv. Mr. Suresh Tripathy, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Ms. Maninder Acharya, Sr. Adv. along with Ms. Puja Kalra, Adv. for SDMC Mr. Kabeer Srivastava, Adv. in M.A 513/2015 Mr. Suresh Tripathy, Adv. for DJB
24.	M.A No. 868/2014, M.A No. 441/2015, M.A. No. 641/2015, M.A. No. 646/2015, M.A. No. 627/2015, M.A. No. 628/2015, M.A. No. 630/2015 M.A. No. 725/2015 &	Manoj Mishra Vs Union of India & Ors.	Mr. Rajiv Bansal, Adv. for Applicant in Misc. Application Mr. Kush Sharma, Adv. for Applicant in Misc. No. 725/2015  Mr. Rahul Choudhary, Adv. for Applicant in Main Matter Mr. Vivek Chib, Adv. for R – 1

	M.A. No. 836/2015 in Original Application No. 06/2012		Ms. Pinky Anand, ASG along with Mr. Prabal Banghi, Adv. for DJB Mr. BalenduShekhar, Adv. Mr. Narender Pal Singh, Adv. for DPCC Ms. AlpanaPoddar, Adv. for CPCB Mr. Ishwer Singh, Adv. Ms. Savitri Pandey, Adv.
25.	Original Application No. 15/2014 (M.A No. 590/2015 & <b>M.A. No. 845/-2015</b> )	Him Jagriti Uttaranchal Welfare Society  Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Ms. Preeti Dhar, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raj Kumar, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Ms. Alpana Poddar, Adv. for R – 7 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandra, Adv. Mr. O. P. Ratra, Applicant in Intervener
<b>CASES OF COURT NO. 2</b>			
<b>FOR ADMISSION</b>			
26.	R.A. No. 22/2015 (M.A. No. 789/2015, M.A. No. 790/2015, M.A. No. 791/2015, <b>M.A. No. 851/2015 &amp; M.A. No. 852/2015</b> ) in Original Application No. 177/2013	UP State Industrial Development Corporation  Vs. Chief Secretary Government of UP & Ors.	Mr. Rajesh Raina, Adv. for Applicant
<b>AFTER NOTICE</b>			
27.	Appeal No. 97/2015 (M.A. No. 804/2015 & M.A. No. 805/2015)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness  Vs. Union of India & Ors.	Ms. Leeza Grover, Adv. for Appellant
28.	Original Application No. 04/2015	Society For Protection Of Culture , Heritage, Environment, Traditions and Promotion Of National Awareness  Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant  Mr. Vivek Chib, Adv. for R – 1 Mr. Rajiv Bansal, Adv. for R – 2 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj Kr. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8
<b>FOR COMPLETION OF PLEADINGS</b>			
29.	Original Application No. 264/2015	Jagannath Mane  Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1

			Mr. V. K. Shukla, Adv. for R-2, 4 & 5 Mr. Rajul Shrivastava, Adv. for R-4 Mr. S. A. Zaidi, Adv. for R-7 & 8
30.	M.A. No.673/2015 & <b>M.A. No. 828/2015</b> in Appeal No. 65/2015	Jagannath Mane  Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant in Misc. Application  Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. R-2, 5 & 6 Mr. Rahul Shrivastava, Adv. for R-4
<b>FOR HEARING</b>			
31.	Original Application No. 58/2015 (M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015)	Ramesh Chand & Ors.  Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Deepak Kaushal, Adv. for R – 7 to 10
32.	Original Application No. 197/2014	Aviation Employees Co-operative House Building Society Ltd.  Vs Commissioner, EDMC	Mr. S.N. Singhal, Adv. for Applicant  Mr. Panchajanya Batra Singh, Adv. for R-1 Mr. Chanchal Sharma, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R – 3 Mr. Sanjay Dewan, Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for DPCC
33.	Original Application No.16/2014 (M.A.No.102/2014, M.A.No.363/2014, M.A.No.365/2014, M.A.No.451/2015 & (M.A. 741/2015)	Sh. Hazi Arif & Ors.  Vs State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Advs. for the Applicant  Ms. Savitri Pandey, Adv. For R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. D.K.Dhayani, Adv for R- 4 Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Advs. for R-5 Ms. Parul Gupta, Adv. as Local Commissioner Ms. Mridule Ray Bharadwaj, Adv.for R-7 Mr. Raj kumar for R-8 Mr. M.K. Bhardwaj, Adv. For R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11 Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13 Ms. Ranjana Roy, Adv. For R-14 Ms. Jagriti Singh, Adv. For R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. For R-12 &16 Mr. Ankit Bhatnagar, Adv. For R-19 Mr. Pawan Upadhyay, Nishant Kr., Advs. For Country Suit Inn
34.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors.  Vs. HIL Ltd. & Ors.	Mr. Rahul Choudhary, Ms. Pallavi Talware, & Mr. Ritwick Dutta, Advs. For the Applicant.  Mr. Ankur Khandelwal, Adv. For R-1. Mr. B.V.Niren , Mr. A.K.Prassad, Advs. For R-2 & 5. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. For R-3. Mr. Kumar Anurag Singh, Adv. for R-4. Mr. B. v. Naren, Adv. for R-5

35.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh  Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant.  Mr. Sanjay Dewan, Adv. for R – 1 & 2. Mr. Vivek Kr. Tandon, Adv.for R-3, 5&8 Mr. Rajiv Bansal, Adv. for R -3, DDA. Mr. Azhar Alam, Adv. For R-4. Mr. Vivek K. Tondon, Adv. For R-5 & 8. Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. in M.A No. 16/2014 Mr. B.K. Sood, Adv. in M.A No. 242/2014 & M.A No. 268/2014 Mr. Mohit Arora, Adv. in M.A. No. 898/2013
36.	Original Application No. 121/2013	Akash Vashishtha & Anr.  Vs. Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant  Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R- 3 Mr. Ravindra Kumar, Adv. for R-5 & BDA. Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura with Angli Dayal, Advs. for R-7 Mr. A.K. Prasad, Adv. for ASI. Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi & Mr. Aviral Saxsena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Ravindra Kumar, Adv. for Bulandshahar Dev. Authority Mr. Raman Yadav, Adv. for GDA Mr. Raman Yadav and Mr. Sharad Chauhan, Advs. For GDA. Mr. Anurag Kishore, Adv. For Remote Sensing Application Centre

DATE: 24<sup>th</sup> August, 2015  
After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR  
CHAIRPERSON

HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Original Application No. 89/2013 (M.A No. 489/2013, M.A No. 491/2013, M.A No. 565/2013, M.A No. 609/2013, M.A No. 15/2014, M.A No. 55/2014, M.A No. 57/2014, M.A No. 64/2014, M.A No. 94/2014, M.A No. 151/2014, M.A No. 210/2014, M.A No. 211/2014 & M.A No. 304/2014 & M.A No. 305/2014)	Akash Vashishtha & Anr. Vs Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant  Mr. Vivek Chib, Adv. for R - 1 Mr. Gaurav Bhatia, Addl. AG, along with Ms. Savitri Pandey, Adv. for R – 2 & 8 Ms. Savitri Pandey, Adv. for R – 3 & 4 Mr. D. Rajeshwar Rao, Adv. for R – 5 Mr. Manjit Singh, Adv. for R – 6 & 13 Mr. Ruchir Mishra, Adv. for R - 7 Ms. Reena Singh, AAG for R – 9 & 12 Ms. Sushma Singh, Adv. for R – 10 Mr. M.P. Shorawaby, Adv. for R - 11 Mr. Ravi P. Mehlotra, Adv. for R – 14 Mr. Balendu Shekhar, Adv. for R – 15 Mr. Dinesh D. Sr. Adv. along with Mr. Yasharth Kant, Adv. for R – 16 Mr. G.S. Raghav, Adv. for R – 20 to 22 Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for R–24, 29, 33 & 35 Mr. Amit Sethi, Adv. in M.A No. 489/2013 & 491/2013 Mr. Harish Pandey, Adv. in M.A No. 565/13 Mr. Kailash Pandey, Adv. in M.A 609/2013 Mr. G.S. Raghav, Adv. in M.A Mr. B.P. Aggarwal, Adv. for R – 54

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